Increasing financial aid to Panchayats for construction of toilets

*148. SHRI D. RAJA: Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

(a) whether it is a fact that the Sulabh International Social Service Organisation has requested Government to increase the amount given to Panchayats to build toilets from the present ₹ 12,000 to ₹ 15,000 to constrbuter quality toilets; and

(b) if so, the details thereof and Government's reaction thereto?

THE MINISTER OF DRINKING WATER AND SANITATION (SHRI CHAUDHARY BIRENDER SINGH): (a) Yes, sir.

(b) Under Swachh Bharat Mission (Gramin), the incentive to eligible beneficiaries for construction of toilet has been increased from \gtrless 10000 to \gtrless 12000 recently with effect from 2nd October, 2014. Moreover, this is only an incentive amount and not a reimbursement of the cost of the toilet, which may be lower or higher than this incentive amount, depending upon several factors. State governments have a flexibility to provide higher incentive, if required from their own sources.

Steps for energy saving and conservation

*149. SHRI V. P. SINGH BADNORE: Will the Minister of POWER be pleased to state:

(a) the details of steps taken by the Ministry regarding energy saving and conservation to the last five years; and

(b) the details of new initiatives being taken and how much saving is being planned by the Ministry with such proposals/innovations?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI PIYUSH GOYAL): (a) Ministry of Power has taken following steps for energy savings and conservation:-

- (i) Energy efficiency labeling for 21 appliances.
- (ii) Fuel efficiency standard prescribed for passenger cars.
- (iii) Energy Conservation Building Codes (ECBC) formulated for energy efficiency improvement in commercial buildings.
- (iv) Specific energy consumption norms prescribed for energy intensive industries.